

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BHADRAK.

From No _____ / Date _____ /

Shri S.K. Ratha,
District & Sessions Judge, Bhadrak.

To
The Registrar (Inspection),
High Court of Orissa, Cuttack

Sub:- COURT WISE PROFORMA FOR MONTHLY SUPREME COURT SERVER DATA.

Sir,

With reference to Hon'ble Court's Letter Nos.7307(54) dtd.26.07.2017 on the subject noted above, this is to furnish herewith the information relating to total institution, disposal and pendency including year old break up of cases (5 to 10 years and over 10 years Disposal and Pendency figure separately) along with UTP figure Court wise relating to the Judgeship of Bhadrak for the month of August, 2020 as per the prescribed Proforma in separate sheets, for favour of kind information of the Hon'ble Court.

Yours faithfully,

Encl. As above
= Sheets.

SH-
DISTRICT & SESSIONS JUDGE, BHADRAK .

Memo Memo No. 1761 /dtd. 03.09.200 /

Copy forwarded to the System Officer, Bhadrak with a direction to upload the same in the District Court website immediately.

Registrar, Civil Courts, Bhadrak.

[Handwritten signature]
03.09.2020

PROFORMA-I

Monthly Institution, Disposal and Pendency during the month of August, 2020.

Name of the Court.	Opening Balance at beginning of the month.			Institution during the month.			Disposal during the month.			Closing balance at the end of the month.			Disposal of cases which are more than Five years Old.			Pendency of cases which are more than Five Years old at end of the month.	
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal
Shri Shishir Kumar Ratha, District & Sessions Judge, Bhadrak.	2370	1472	3842	25	96	121	0	27	27	2395	1499	3894	0	0	0	568	234
Smt. Pranati Saha, Addl. Dist. & Sessions Judge, Bhadrak.	978	1281	2259	1	8	9	0	40	40	979	1291	2270	0	0	0	867	467
Shri Debadatta Pattanaik, CJM, Bhadrak.	0	332	332	0	0	0	0	0	0	0	332	332	0	0	0	0	68
Shri Abakash Choudhury, Registrar, Civil Courts-cum-ASJ(Spl. Track) -cum- PMJJB, Bhadrak.	0	177	177	0	4	4	0	0	0	0	181	181	0	0	0	0	4
Shri Himanshu Sekhar Biswal, Civil Judge (Sr. Divn.), Bhadrak.	9699	0	9699	90	0	90	4	0	4	9785	0	9785	0	0	0	2990	0
Ms. A. Sarangi, Addl. Civil Judge (Sr. Divn.), Bhadrak.	742	0	742	0	0	0	0	0	0	742	0	742	0	0	0	464	0
Shri Priya Ranjan Ojha, Civil Judge (Jr. Divn.), Bhadrak	5054	0	5054	60	0	60	9	0	9	5105	0	5105	0	0	0	2257	0
Ms. A. Mohanty, S.D.J.M., Bhadrak.	0	24172	24172	0	289	289	0	98	98	0	24362	24362	0	2	2	0	5496
Ms. Rashmi Narayani Mishra, JMFC, Bhadrak.	0	952	952	0	0	0	0	0	0	0	952	952	0	0	0	0	709
Ms. Narmada Kar, JMFC, Bhadrak.	0	975	975	0	0	0	0	0	0	0	975	975	0	0	0	0	718
Ms. Lipsa Rout, JMFC, Bhadrak.	0	975	975	0	0	0	0	0	0	0	975	975	0	0	0	0	721
Ms. Sasmita Sahoo, JMFC, Bhadrak	0	974	974	0	0	0	0	0	0	0	974	974	0	0	0	0	784
Smt. Meenakshi Priyadarshini, CJ(SD)-cum-ASJ, Basudevpur.	1365	90	1455	9	9	18	0	12	12	1374	87	1461	0	0	0	340	11
Ms. Aurolipa Parija, CJ(JD)-cum-JMFC, Basudevpur	2868	8351	11219	33	101	134	2	10	12	2899	8442	11341	0	0	0	1319	3279
Shri Amit Ku. Behera, JMFC, Basudevpur	0	532	532	0	0	0	0	0	0	0	532	532	0	0	0	0	481
Ms. Pravati Rana, CJ(JD)-cum-JMFC, Chandabali.	1797	6395	8192	24	71	95	5	7	12	1816	6460	8276	0	0	0	829	2358
Ms. Bishnupriya Samantray, CJ(JD)-cum-JMFC, Dhamnagar	1050	5077	6127	5	55	60	0	9	9	1055	5123	6178	0	0	0	473	1771
TOTAL:	25923	51755	77678	247	633	880	20	203	223	26150	52185	78335	0	2	2	10107	17101

District & Sessions Judge, Bhadrak.

PROFORMA-II

DISPOSAL & PENDENCY OF YEAR OLD CASES for the Month of August, 2020.

Disposal of year old cases.

Name of the Court.	CIVIL				CRIMINAL				TOTAL (CIVIL + CRIM)	
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)	CASE No. of such cases.	5 to 10 yrs. (d)	Over 10 yrs (e)	Total f= (d)+(e)	CASE No. of such cases.	5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)
Shri Shishir Kumar Ratha, District & Sessions Judge, Bhadrak.	0	0	0		0	0	0		0	0
Smt. Pranati Saha, Addl. District & Sessions Judge, Bhadrak.	0	0	0		0	0	0		0	0
Shri Debadatta Pattanaik, CJM, Bhadrak.	0	0	0		0	0	0		0	0
Shri Abakash Choudhury, Registrar, Civil Courts-cum-ASJ(Spl. Track) -cum-PMJJB, Bhadrak.	0	0	0		0	0	0		0	0
Shri Himanshu Sekhar Biswal, Civil Judge (Sr. Divn.), Bhadrak.	0	0	0		0	0	0		0	0
Ms. A. Sarangi, Addl. Civil Judge (Sr. Divn.), Bhadrak.	0	0	0		0	0	0		0	0
Shri Priya Ranjan Ojha, Civil Judge (Jr. Divn.), Bhadrak.	0	0	0		0	0	0		0	0
Ms. A. Mohanty, S.D.J.M., Bhadrak.	0	0	0		1	1	2	G.R. 746/2014 G.R. 43/96	1	1
Ms. Rashmi Narayani Mishra, JMFC, Bhadrak.	0	0	0		0	0	0		0	0

Name of the Court.	CIVIL				CRIMINAL				TOTAL (CIVIL + CRI)	
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)	CASE No. of such cases.	5 to 10 yrs: (d)	Over 10 yrs (e)	Total f= (d)+(e)	CASE No. of such cases.	5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)
Ms. Narmada Kar, JMFC, Bhadrak.	0	0	0	-	0	0	0	-	0	0
Ms. Lipsa Rout, JMFC, Bhadrak.	0	0	0	-	0	0	0	-	0	0
Ms. Sasmita Sahoo, JMFC, Bhadrak.	0	0	0	-	0	0	0	-	0	0
Smt. Meenakshi Priyadarshini, CJ(SD)- cum -ASJ, Basudevpur.	0	0	0	-	0	0	0	-	0	0
Ms. Aurolipa Parija, CJ(JD)-cum- JMFC, Basudevpur	0	0	0	-	0	0	0	-	0	0
Shri Amit Ku. Behera, JMFC, Basudevpur.	0	0	0	0	0	0	0	-	0	0
Ms. Pravati Rana, CJ(JD)-cum-JMFC, Chandabali.	0	0	0	-	0	0	0	-	0	0
Ms. Bishnupriya Samantray, CJ(JD)- cum-JMFC, Dhamnagar	0	0	0	-	0	0	0	-	0	0
Total	0	0	0	-	1	1	2	-	1	1


 3/9/20
 District & Sessions Judge, Bh

Pendency of year old Cases.

Name of the Court.	CIVIL			CRIMINAL			TOTAL(CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)	5 to 10 yrs. (d)	Over 10 yrs (e)	Total f= (d)+(e)	5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)	Tot z= (x
Shri Shishir Kumar Ratha, District & Sessions Judge, Bhadrak.	499	69	568	190	44	234	689	113	802
Shri. Pranati Saha, Addl. District & Sessions Judge, Bhadrak.	387	480	867	348	119	467	735	599	1334
Shri Debadatta Pattanaik, J.M., Bhadrak.	0	0	0	41	27	68	41	27	68
Shri Abakash Choudhury, Registrar, Civil Courts-cum-SJ(Spl. Track) -cum- PMJIB, Bhadrak.	0	0	0	3	1	4	3	1	4
Shri Himanshu Sekhar Biswal, Civil Judge (Sr. Divn.), Bhadrak.	2041	949	2990	0	0	0	2041	949	2990
Shri. A. Sarangi, Addl. Civil Judge (Sr. Divn.), Bhadrak.	341	123	464	0	0	0	341	123	464
Shri Priya Ranjan Ojha, Civil Judge (Jr. Divn.), Bhadrak.	1378	879	2257	0	0	0	1378	879	2257
Shri. A. Mohanty, S.D.J.M., Bhadrak.	0	0	0	3437	2059	5496	3437	2059	5496
Shri. Rashmi Narayani Mishra, JMFC, Bhadrak.	0	0	0	391	318	709	391	318	709
Shri. Narmada Kar, JMFC, Bhadrak.	0	0	0	404	314	718	404	314	718
Shri. Lipsa Rout, JMFC, Bhadrak.	0	0	0	408	313	721	408	313	721
Shri. Sasmita Sahoo, JMFC, Bhadrak.	0	0	0	453	331	784	453	331	784
Shri. Meenakshi Priyadarshini, CJ(SD)-cum -ASJ, Basudevpur.	251	89	340	8	3	11	259	92	351
Shri. Aurolipa Parija, CJ(JD)-cum-JMFC, Basudevpur	805	514	1319	2266	1013	3279	3071	1527	4598
Shri Amit Ku. Behera, JMFC, Basudevpur	0	0	0	188	293	481	188	293	481
Shri. Pravati Rana, CJ(JD)-cum-JMFC, Chandabali.	625	204	829	1586	772	2358	2211	976	3187
Shri. Bishnupriya Samantray, CJ(JD)-cum-JMFC, Chamnagar	225	248	473	1239	532	1771	1464	780	2244
Total :	6552	3555	10107	10962	6139	17101	17514	9694	27208


 District & Sessions Judge, Bhadrak.


PROFORMA-III

FIGURES RELATING TO U.T.P. FOR THE MONTH OF August, 2020.

Sl. No.	Particulars	
1	Total No. of Cases pertaining to U.T.P. at the beginning of the Month.	280
2	No. of cases instituted during the Month.	148
3	No. of Cases Disposed of during the Month.	144
4	No. of Cases pertaining to U.T.P. Pending at the end of the Month.	284
5	No. of Cases pertaining to U.T.P. Pending for more than 5 years at the end of the Month.	-
6	No. of U.T.P. where detention period is more than 5 years at the end of the Month.	-

Details of U.T.P. where DETENTION PERIOD IS MORE THAN 5 YEARS.

Sl. No.	Name of the Court.	Case No. with Offence involved.	Name of U.T.P.	Detention period of such U.T.P.	Reasons for Detention.
-	-	-	-	-	-


 District & Sessions Judge, Bhadrak .